

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH

AT HYDERABAD

O.A.No.501/95

Dt.of decision:16.8.1995

Between

D.Sudhakar Rao

... Applicant

and

1.Union of India rep. by the  
General Manager (Telecom.)  
Guntur Division, II Line,  
Chandramoulinagar, Guntur.

2.Divisional Engineer(MR)Telecom  
Chandramoulinagar, II line,  
Guntur.

3.Sri K.Satyanarayana (Enquiry Officer)  
Sub Divisional Engineer(Telecom)  
Karimnagar .. Respondents

Counsel for the appplicant :: Mr S.Suryaprakasa Rao

Counsel for the respondents :: Mr NR Devraj, Sr.CGSC

CORAM:

HON'BLE SHRI JUSTICE V. NEELADRI RAO, VICE-CHAIRMAN

HON'BLE SHRI R. RANGARAJAN, MEMBER(ADMN)

ORDER

As per Hon'ble Shri Justice V.Neeladri Rao, Vice-Chairman

Heard learned counsel for both the parties.

2. This OA was filed praying for quashing the Memo

No.X/DET(MR)/Disc/PSR/27 dated 28.3.1995 issued by R2,

whereby the applicant was dismissed from service.

3. Memo dated 16.8.1995 was filed by the learned

counsel for the applicant stating that, the applicant

wants to withdraw this OA as he did not exhaust the

departmental remedy by way of appeal.

4. This OA was called today at the instance of the

advocate Sri D.Deepak Kumar, representing the senior counsel

for the applicant for passing appropriate orders in regard

to the relief prayed for.

5. In the result, this OA is dismissed as withdrawn

without prejudice to the right of the applicant to approach

this Tribunal afresh if he is aggrieved by the outcome of

his appeal.

6. OA is ordered accordingly. No order as to costs. //



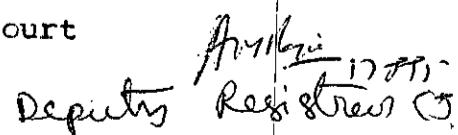
(R.RANGARAJAN)  
Member(Admn)

  
(V.NEEELADRI RAO)  
Vice-Chairman

Dated: The 16th August, 1995

Dictated in the Open Court

mv1

  
Deputy Registrar

THPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR.JUSTICE V.NEEBLADRI RAO  
VICE CHAIRMAN

A N D

THE HON'BLE MR.R.RANGARAJAN: (M(ADMN)

DATED 16/8/1995.

ORDER/JUDGMENT:

M.A./R.A./C.A.No.

in  
OA.No. 501/95

TA.No. (W.P. )

Admitted and Interim directions  
issued.

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

No Space copy

